

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 114 OF 2019 &
IA NO. 184 & 183 OF 2019**

Dated : 29th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

Lanco Amarkantak Power Limited

...Appellant(s)

Vs.

Haryana Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Deepak Khurana
Mr. M. Wadhwa Bhaskar

Counsel for the Respondent(s) : Mr. Avijit Singh for R-1
Mr. Catherine Ayallore for R-2
Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan for R-3

ORDER

Pleadings are complete.

List the matter for hearing on **26.11.2019**.

**(Ravindra Kumar Verma)
Technical Member**

mk/pk

**(Justice Manjula Chellur)
Chairperson**